NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/ BB/ 2017 SI. No. 43/ 2017	-	Hearing	Rule-6 of IB	Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

Adv for Porticioner

Perill al. K. Asjun

Adv for Respondent FRA

Counsel for petitioner is present. M/s. J. Sagar Associates, filed vakalat for respondent company.

For filing objections, list it on 16.08.2017.

MEMBER (J)